

killed in a hide-out at Tamenglong Division;

(b) whether any arms and material for manufacturing arms has been recovered from the possession of the said rebels; and

(c) the name of the country in which these arms were supposed to have been manufactured?]

प्रतिरक्षा मंत्री (श्री वाई० बी० चव्हाण) :

(क) जी हाँ। ४ जून, १९६४ को तामेंगलॉंग से लगभग १५ मील उत्तरोत्तर-पूर्व एक सैनिक दल ने विद्रोहियों के एक खुफिया अड्डे पर आक्रमण किया था। एक खुदसाहता लैं० करनल समेत २३ विद्रोही मारे गये थे। हमारे दल की कोई हानि नहीं हुई।

(ख) विद्रोहियों से कुछ शस्त्र और गोली बारूद पकड़ा गया था। शस्त्र बनाने का कोई सामान नहीं पकड़ा गया था।

(ग) नागा विद्रोहियों के कब्जे में पाए गए अधिकतम हथियार और गोली बारूद विदेशी निर्माण का था—ब्रिटिश, अमरीकन अथवा जापानी। यह शायद स्थानीयों द्वारा द्वितीय विश्व युद्ध के दौरान, अथवा उसके शीघ्र पश्चात् सेनाओं द्वारा पीछे छोड़े गए, खत्तों से प्राप्त किया गया था। कुछ शस्त्र और गोलीबारूद चोरी का था, अथवा विभिन्न प्रकार से, तस्करी से प्राप्त किया गया था। तदपि विद्रोहियों से छीने गये शस्त्र और गोलीबारूद, जो विदेशी निर्माण का है, विशेषज्ञों द्वारा निरीक्षणार्थीन है और इसका परिणाम प्रतीक्षित है।

THE MINISTER OF DEFENCE (SHRI Y. B. CHAVAN):- (a) Yes, Sir.

On 4th June, 1964, an army column raided a hostile hide-out in area approximately 15 miles NORTH NORTH EAST of TAMENGLONG. 23 hostiles, including one self-styled Lt-Col. were killed. Our column suffered no casualties.

['] English translation.

(b) Some arms and ammunition were recovered from the rebels. No material for manufacturing arms wa* recovered.

(c) Most weapons and ammunition found in the possession of Naga hos-tiles are of foreign manufacture—British, American or Japanese. These were presumably obtained by the locals during and soon after World War II from dumps left behind by the Forces. Some arms and ammunition are stolen or smuggled in various ways. However, the arms and ammunition recovered from the hostile* which are of foreign manufacture, are under examination by experts, and the results of this examination ar# awaited.]

LOS3 OF PROPERTY BY THE STAFF OF THE INDIAN DEPUTY HIGH COMMISSION OFFICE IN DACCA

•350. SHRI G. M. MIR: Will the Minister of EXTERNAL AFFAIRS be pleased to state;

(a) whether it is a fact that 23 members of the staff in the office of the Indian Deputy High Commissioner in Dacca have lost their property during the communal riots in January, 1964; and

(b) if so, what action has been taken by the Government of India in this connection?

THE DEPUTY MINISTER IN TUB MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes, Sir.

(b) The Government of Pakis'an have been asked to pay compensation for the loss; their reply is still awaited.

TELEPHONE/TELEGRAPH FACILITIES, . TALUKA HEADQUARTERS IN MYSORE

•351. SHRI SHERKHAN: Will thfc Minister of COMMUNICATIONS be pleased to state:

(a) the number and names of Taluka Headquarters in Mysore where there are no telephone and telegraph connections; and